

GOVERNMENT OF INDIA  
MINISTRY OF TEXTILES  
RAJYA SABHA  
UNSTARRED QUESTION NO-157  
ANSWERED ON- 02/02/2024

**SUSTAINING LIVELIHOOD OF WEAVERS**

157. SHRI KANAKAMEDALA RAVINDRA KUMAR:

Will the Minister of TEXTILES be pleased to state:

(a) whether Government has taken note of the fact that weavers in the country particularly in the State of Andhra Pradesh are facing difficulties to sustain their livelihood by professing the weaving profession;

(b) if so, the details thereof;

(c) whether Government has taken any remedial steps to mitigate the problems of weavers particularly in the State of Andhra Pradesh;

(d) if so, the details thereof; and

(e) if not, the reasons therefor?

**ANSWER**

THE MINISTER OF STATE FOR TEXTILES  
(SMT. DARSHANA JARDOSH)

**(a) & (b):** No such report has been received by this Ministry.

**(c) to (e):** Ministry of Textiles is implementing the following schemes to promote handlooms and welfare of handloom weavers across the country including the State of Andhra Pradesh:

1. National Handloom Development Programme;
2. Raw Material Supply Scheme;

Under the above schemes, financial assistance is provided to eligible handloom agencies/weavers for raw materials, procurement of upgraded looms & accessories, solar lighting units, construction of workshed, training and skill upgradation, product & design development, technical and common infrastructure, marketing support for handloom products in domestic/overseas markets, concessional loans under weavers' MUDRA scheme and social security etc.

The Government has also taken the following measures to provide support to handloom workers through schematic interventions for development of handlooms and welfare of handloom workers across the country including the State of Andhra Pradesh:

1. To enhance productivity, marketing capabilities and facilitate better incomes, 157 Handloom Producer companies have been formed in different states of the country out of which 27 Handloom Producer companies have been formed in the State of Andhra Pradesh.
2. Under Concessional Credit/Weaver MUDRA Scheme, loans at concessional rate of interest are provided to handloom agencies/handloom workers for a period of 3 years.
3. 16 Design Resource Centres have been set up across the Country to build & create design-oriented excellence in the Handloom Sector and to facilitate weavers, exporters, manufacturers and designers access design repositories for sample/product improvisation and development.
4. E-commerce portal viz. [www.indiahandmade.com](http://www.indiahandmade.com) has been developed to enable Indian handloom weavers and handicraft artisans to sell their product online, paving the way for their economic and social empowerment and promoting their skills, while eliminating intermediaries.
5. Handloom weavers have also been on-boarded on Government e-Marketplace portal to enable them to sell their products directly to various Government Departments and organizations.
6. To enable the participating weavers/craft persons to sell handlooms/handicrafts products directly to the customer and encourage the weavers the Ministry has sanctioned 37 urban haats across the country including 3 in the State of Andhra Pradesh.

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